



Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs
Directorate General of Human Resource Development
409/8, Deep Shikha, Rajendra Place,
New Delhi - 110008

F. No. 8/B/203/HRD (HRM)/2015

Dated: 08.12.2015

To,

The Principal Chief Commissioner/ Chief Commissioner of Customs (Cadre Controlling Authorities) : (Chennai/ Kolkata/ Mumbai-I)

Subject: - Drawal of the Integrated All India Eligibility/Seniority List of Customs Appraiser appointed to the grade during 01.04.2003 - 31.12.2011 - Regarding.

Madam/Sir,

This Directorate is initiating the process of drawal of the Integrated All India Eligibility/Seniority List of Customs Appraiser appointed to the grade during 01.04.2003 - 31.12.2011.

Accordingly, it is requested that the Final Zonal Seniority list of Customs Appraiser, under your cadre control may kindly be sent in the following format with each page duly attested/ certified, to this Directorate by SPEED POST. The same may please be sent by Email in MS (Excel) only to policy.dghrd@nic.in.

Annexure 'A'

INTEGRATED ALL INDIA ELIGIBILITY/ SENIORITY LIST OF CUSTOMS APPRAISERS FOR THE PERIOD FROM 01.04.2003 TO 31.12.2011															
S. No	Name of Officers / Shri /Smt	Whether GEN / SC / ST /OBC	Date of Birth			Date of Regular Appointment as Appraiser (Date of Order)			Deemed date, if any, of appt. as Appraiser	Date of Regular Appointment As Inspector (PO/ Examiner (Date of Order)			Deemed date, if any of appt. as Inspector (PO/ Examiner	Cadre Controlling Zone	Remarks
			dd	mm	yyyy	dd	mm	yyyy		dd	mm	yyyy			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
1															
Verified/Certified By AO (Admn.) _____								Verified/Certified By Addl./JC (P&V) _____							

Annexure 'B'

Sl. No	Name of Officer	Honble Court/ Tribunal OA No.	Subject Matter of OA	Decision of Honble Court/ Tribunal	Whether decision has been accepted/ appealed against (Please provide Board's reference No. based on which decision was taken)	Current Status
1						

Yours faithfully

(Balesh Kumar)

Additional Director General (HRM)

डी.जी.एच.आर.डी.

प्रेषण नं. 11,992/2015/994

दिनांक 08/12/15

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